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Title: Introduction of the Constituion (Amendment) Bill, 2007 (Amendment of the 7th Schedule).

SHRIMATI INGRID MCLEOD (NOMINATED): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIMATI INGRID MCLEOD : I introduce the Bill.

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